

By E-Mail/Speed Post.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/_____/A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court, Guwahati

To, The Registrar
Gauhati High Court
Itanagar Permanent Bench
Naharlagun

Dated Guwahati, the February, 2021

Sub:- **Leave Encashment.**

Ref:- letter No. HC(IB)05/2013/187-189 dated 05.02.2021.

Sir/Madam,

With reference to the letter on the subject cited above, I am directed to inform you that the leave encashment of Smti Jaweplu Chai, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar for the block period of 2014-15, 2016-2017 and 2018-2019 has been approved, subject to the availability of leave.

Smti Chai may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

1040-1044
Memo NO.HC.VII-16/2020/_____/A, dated 11/2/21

Copy to:

1. The Accountant General (A&E), Itanagar, Arunachal Pradesh for information.
2. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, Itanagar, Arunachal Pradesh for information.
3. Smti Jaweplu Chai, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar for information with reference to her letter dated 05.02.2021.
4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter in the official website of this Hon'ble Court.

16/2/2021
REGISTRAR (VIGILANCE)